

Release of fighters for Goa's freedom functions. His attention has, however, been informally drawn to this.

*29. Shri Sequedra:
 Shri Tridib Kumar
 Chaudhuri:
 Shri Indrajit Gupta:
 Shri Onkar Singh:
 Shri Eswara Reddy:
 Shri Ram Kishan Gupta:
 Dr. Karni Singh:
 Sufimati Nirlep Kaur:
 Shri George Fernandes:
 Shri J. H. Patel:
 Shri Madhus Limaye:
 Shri S. M. Banerjee:
 Dr. Ram Manohar Lohia:
 Shri Kanwar Lal Gupta:
 Shri R. S. Vidyarthi:
 Shri Atam Das:
 Shri Jagannath Rao Joshi:
 Shri Hukam Chand Kachwal:

Will the Minister of External Affairs be pleased to state:

(a) the steps which Government have taken to secure the release of fighters for Goa's freedom, Mr. Mohan Ranade and Dr. Telo Mascarenhas, who are still under detention in Portugal; and

(b) whether the attention of the U.N. Secretary-General has been drawn to this and his good offices sought in the matter?

The Minister of External Affairs (Shri M. C. Chagla): (a) All possible efforts have been made and continue to be made for the release of Shri Mohan Laxman Ranade and Dr. Mascarenhas, through the good offices of friendly countries.

The matter was also taken up through the International Committee of the Red Cross and the Amnesty International. A Portuguese lawyer was engaged to pursue the case with the Portuguese authorities.

The Government of India has also sought the good offices of the Holy See in this regard.

(b) The matter does not fall within the sphere of U.N. Secretary General's

पंजा साहिब (पाकिस्तान) के तीर्थयात्री

*30. श्री जगन्नाथ राव जोशी :
 श्री हुकम चन्द काकवाय :
 श्री राम सिंह भायरवाल :
 श्री प्रताप दास :

क्या बेंदेशिक-कार्य मंत्री यह बताते की कृपा करेंगे कि :

(क) क्या यह सच है कि वैशाखी के पर्व पर पंजा साहिब (पाकिस्तान) की यात्रा पर गये हुए व्यक्तियों के साथ पाकिस्तान सरकार ने दुर्व्यवहार किया था ; और

(ख) यदि हां, तो इस संबंध में सरकार ने क्या कार्यवाही की है ?

बेंदेशिक-कार्य मंत्री (श्री मु० क० चावला) : (क) और (ख) . इस मान अप्रैल में वैशाखी के भवमर पर जो तीर्थयात्री पश्चिम पाकिस्तान में पंजा साहिब गए थे, उन्हें कुछ दिक्कतें पैदा हुईं जो मुख्यतः इस कारण हुई थी कि विभिन्न तीर्थयात्री दलों में संगठित नेतृत्व की कमी थी और उनके लिए बनाये गये प्रोग्राम में आखिरी वक्त पर कुछ परिवर्तन कर दिए गए थे। कुछ धार्मिक संगठनों के जिन नेताओं ने वैशाखी तीर्थयात्रा में भाग लिया था उनका कहना है कि पाकिस्तान के कुछ अधिकारियों का रवैया मदद करने का नहीं था। सरकार उन कठिनाइयों की जांच कर रही है जो तीर्थयात्रियों को पैदा हुईं थीं, ताकि कार्य विधि में सुधार किया जा सके।

Foreign Film Festivals

I. Shri Baburao Patel: Will the Minister of Information and Broadcasting be pleased to state:

(a) the names of foreign Film Festivals

tivals in which India participated during the last five years;

(b) the names of Indian pictures which won any awards;

(c) the total amount of foreign exchange spent on these Film Festivals;

(d) the number and names of producers and other film people who went abroad for participating in these Film Festivals and the countries they visited;

(e) the amount of foreign exchange released in favour of each individual during the last five years; and

(f) the nature and amount of advantage derived by the Indian film industry as a result of participating in the Film Festivals?

The Minister of Information and Broadcasting (Shri K. K. Shah): (a) to (f). The information is being collected and will be laid on the Table of the House shortly.

Buildings purchased for Indian Missions Abroad

2. Shri Baburao Patel: Will the Minister of External Affairs be pleased to state:

(a) the number of buildings purchased in various countries since the Independence for housing Indian Missions and their individual cost;

(b) the annual cost of maintaining them, country-wise;

(c) the amount spent on renovating and furnishing residences of Ambassadors as against the maintenance expense of the Chancery buildings;

(d) whether it is a fact that residences of Ambassadors are most modern while the Chancery buildings are neglected; and

(e) if so, the steps Government propose to take to improve the Chancery buildings?

The Minister of External Affairs (Shri M. C. Chagla): (a) The required information is given in the statement placed on the Table of the House. [Placed in Library. See No. LT-333/67].

(b) A Head of Mission can authorise expenditure upto 2.15 per cent of the book value of building on its repairs in any single financial year under his delegated powers. Government sanction, however, is necessary if the cost of repairs exceeds 2.15 per cent of the book value of the property.

(c) The information on the exact amount of money spent on renovating and furnishing of Embassy residences and Chancery buildings is not readily available. Collection of figures from the dates of purchases would require time and labour out of proportion to the public interest to be served.

As regards furniture and furnishings a Head of the Mission, can, under powers delegated to him incur an expenditure upto the limit of Rs. 1,600 per annum (Rs. 1,000 before devaluation) on purchases for his own residence provided the articles purchased are not inadmissible. For all purchases under this head for residences of Head of Missions exceeding the limit of Rs. 1,600 per annum, sanction of the Government of India is required. As against this a Head of Mission is empowered to spend Rs. 2,000 per annum (Rs. 5,000 before devaluation) on purchases on furniture/furnishings for the Chancery.

In addition the Head of Mission is also empowered to spend upto 4 per cent of the total book value in respect of durable articles and 7.5 per cent of the total book value of the non-durable articles on maintenance/furnishings and upto the same limit on renewals and replacement for his own residence. For Chancery the limits are 8 per cent of the capital cost of furniture etc. and 15 per cent of the capital cost of glassware, crockery etc. The Government has, however, recently imposed a ban on all